

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Service Tax Appeal No. 52919 of 2016

[Arising out of Order-in-Original No. JAI-EXCUS-000-COM-07-08-16-17 dated 29.08.2016 passed by the Commissioner of Central Excise, Jaipur]

Shri Deepak Jain

150, Devi Nagar, New Sanganer Road,
Jaipur, Rajasthan

...Appellant

VERSUS

**Principal Commissioner of CGST
& Central Excise, Jaipur**

NCR Building, Statue Circle,
C-Scheme, Jaipur,
Rajasthan - 302005

...Respondent

APPEARANCE:

None for the Appellant

Shri Rajeev Kapoor, Authorized Representative for the Respondent

CORAM:

HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: 03.03.2026

DATE OF DECISION: **02.07.2026**

DR. RACHNA GUPTA

Appeal dismissed. For order, see order of date passed in
Service Tax Appeal No. 53061 of 2016.

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

(P.V. SUBBA RAO)
MEMBER (TECHNICAL)